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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T), **Shri Ashutosh Chandra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 20/BB/2021	For final hearing (obj not filed)	Sec 241(1) (a) of CA 2013	Smt Gayathri Reddy T	Srinandan Karthikeya n	M/s Readyware Pvt Ltd & Ors	Theerthesh for VGB Associates

ADVOCATE FOR PETITIONER/s:

PAUTHRA NAVEEN.
FOR S.K. LACO CHAMBERS.
7299914774.

FOR PETITIONER.

ADVOCATE FOR RESPONDENT/s:

Theerthesh B.S
for VGB Associates
9738925075

For Respondents



**In the National Company Law Tribunal,
Bengaluru, Special Bench**

CP/20(BEN)2021
Court No. 1
Item No. 113

Sec. 241(1)

In the matter of:

GAYATRI REDDY
V/s

.....Petitioner

READY WEAR PVT. LTD

.....Respondent

Coram:

order delivered on ..06/04/2021

ShriRAJESWARA RAO VITTANALA, Honble Member(J)
Shri ASHUTOSH CHANDRA, Honble Member(T)

For Petitioner(s):

MS. PAVITHRA NAVEEN

For Respondent(s):

SHRI THEERTHESH B.S

Order

Heard Ms. Pavithra Naveen, Learned Counsel for the Petitioner and Mr. Theerthesh B.S Learned Counsel for the Respondents. The Learned Counsel for the Respondents seeks time to file objections. The Learned Counsel for the Respondents is directed to file the statement of objections within 15 (fifteen) days, duly serving the copy to the other side. Post the case for "final hearing" on 03.05.2021

Member(T)

Member(J)

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